

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT - 1**

ITEM No.03-IA/977(AHM)2024 in  
**CP(IB) 309 of 2018**

**Proceedings under Section 10 IBC**

**IN THE MATTER OF:**

Vaman Textiles Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on: 28/06/2024**

**Coram:**

Mr. Shammi Khan, Hon'ble Member(J)  
Mr. Sameer Kakar, Hon'ble Member(T)

**PRESENT:**

For the Applicant : Mr. Jaimin Dave, Adv.  
For the Respondent :

**ORDER**  
**(Hybrid Mode)**

This is an application filed under Section 7 of the Insolvency and Bankruptcy Code, 2016 the 8<sup>th</sup> progress report for the period between 01.10.2022 to 31.05.2024. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/977(AHM)2024** stands disposed of.

-sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

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**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**